SHRI BHUPESH GUPTA: What is the position of the Government in this matter? The Government cannot, I believe, wash its hands off the matter. What is the position? May I know whether the Government is in touch with the municipal authorities and whether they have . . .

SHRI RAJ BAHADUR: The Government's hands are absolutely clean in this matter too as in others.

SHRI BHUPESH GUPTA: I have not yet finished the question but he has started answering it.

MR. CHAIRMAN: In the legitimate expectation that you would have finished

SHRI BHUPESH GUPTA: We all live in legitimate expectation. We also legitimately expect that the Minister must hold his soul in patience a little.

Now the question that I was asking was whether he has written any letter to the municipal authorities stating the views of the Government in this matter, taking into account the various factors involved because this is the capital of our country.

SHRI RAJ BAHADUR: Under a law passed by Paiiiament the Municipal Corporation of Delhi has been set up. That law clothes the Corporation with complete autonomy in certain respects and it is Government's policy to respect that autonomy and to respect the provisions of that particular enactment. So far as the question of giving such information as Parliament requires and conveying such views as it expresses is concerned, it is our duty to give such information and to convey such views to the Municipal Corporation.

SHRI BHUPESH GUPTA. Has the hon. Minister consulted Parliament informally or formally in order to find out what are likely to be th* views

of Members of Parliament in this matter so that he can at least act as a post office.

SHRI RAJ BAHADUR: Interpellation is the best medium for that purpose and due notice is taken thereof not only by the Government but also by the Municipal Corporation.

REPORT OF THE KUNZRU COMMITTEE

- ◆385. SHRI M. S. OBEROI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have con sidered the Kunzru Committee Report on Railway Accidents: and
- (b) if so what recommendations have been accepted by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes. The Government have considered Part I of the Report of Railway Accidents Committee which has been received.

(b) A copy of Part I of the Report

of the Railway Accidents Committee and a statement embodying the views of the Ministry of Railways on the Observations and Recommendations made therein are being laid on the Table of the House.

SHRI M. S. OBEROI: May I know whether this is an interim Report or it is the full Report?

SHRI S. V. RAMASWAMY: It is only Part I of the Report. Part II will come later.

SHRI A. D. MANI: I understand that the Government has already accepted one recommendation regarding the setting up of speedometers in Railway engines and that orders have been placed for speedometers. Is that information correct?

SHRI S. V. RAMASWAMY: The views of the Railway Ministry are being placed today on the Table of the Sabha and my hon. friend might read that.